

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.11.2019

NAME OF THE COMPANY: Bhansali Engineering Polymers Ltd V/s Crown Alba Writing Instruments India Pvt Ltd

SECTION OF I & B CODE: 60(5) & 18(1) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Baljit Jui	Rep.	R.P.	
<u>2.</u>				

Since, today the Advocates are on strike.

Put up on 11th November, 2019.

Dated: 04.11.2019

sd

(Rajesh Dayal Khare)
MEMBER (J)